

Table 44 A: Outward Remittances under the Liberalised Remittance Scheme for Resident Individuals

(US\$ Million)

| Purpose | 2004-05 | 2005-06 | 2006-07 | 2007-08 | 2008-09 | 2009-10 | 2010-11 | 2011-12 |
|-----------------------------------|------------|-------------|-------------|--------------|--------------|--------------|----------------|----------------|
| | 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 |
| 1. Deposit | 9.1 | 23.2 | 19.7 | 24.0 | 30.4 | 37.4 | 29.6 | 26.6 |
| 2. Purchase of immovable property | 0.5 | 1.9 | 8.5 | 39.5 | 55.9 | 47.6 | 66.3 | 62.2 |
| 3. Investment in equity/debt | - | - | 20.7 | 144.7 | 151.4 | 206.5 | 265.9 | 239.5 |
| 4. Gift | - | - | 7.4 | 70.3 | 133.0 | 159.9 | 242.5 | 244.6 |
| 5. Donations | - | - | 0.1 | 1.6 | 1.4 | 5.3 | 3.6 | 3.5 |
| 6. Travel | - | - | - | - | - | 17.4 | 16.2 | 34.9 |
| 7. Maintenance of close relatives | - | - | - | - | - | 170.9 | 255.2 | 165.2 |
| 8. Medical Treatment | - | - | - | - | - | 18.3 | 5.7 | 3.6 |
| 9. Studies Abroad | - | - | - | - | - | 217.8 | 150.1 | 114.3 |
| 10. Others** | - | - | 16.4 | 160.4 | 436.0 | 101.8 | 128.6 | 107.2 |
| Total (1 to 10) | 9.6 | 25.0 | 72.8 | 440.5 | 808.1 | 983.0 | 1,163.5 | 1,001.6 |

(US\$ Million)

| Purpose | 2011-12 | | | | | | | | | | | |
|-----------------------------------|--------------|-------------|-------------|-------------|-------------|-------------|-------------|-------------|-------------|-------------|-------------|--------------|
| | Apr. | May | Jun. | Jul. | Aug. | Sep. | Oct. | Nov. | Dec. | Jan. | Feb. | Mar. |
| | 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 |
| 1. Deposit | 3.3 | 2.6 | 2.3 | 0.9 | 1.1 | 1.4 | 0.6 | 1.2 | 1.3 | 1.3 | 1.8 | 8.8 |
| 2. Purchase of immovable property | 6.8 | 6.0 | 6.2 | 7.2 | 5.2 | 3.8 | 4.2 | 5.1 | 4.2 | 2.0 | 3.4 | 8.1 |
| 3. Investment in equity/debt | 26.2 | 21.4 | 16.3 | 19.0 | 20.1 | 18.2 | 13.8 | 12.6 | 11.2 | 14.8 | 19.1 | 46.8 |
| 4. Gift | 38.3 | 23.4 | 22.9 | 21.4 | 17.3 | 17.1 | 13.2 | 12.9 | 14.2 | 12.1 | 20.8 | 31.0 |
| 5. Donations | - | 0.2 | 0.9 | 0.3 | 0.1 | 0.3 | 0.4 | 0.1 | 0.3 | 0.2 | 0.4 | 0.3 |
| 6. Travel | 2.2 | 2.0 | 1.8 | 2.5 | 1.7 | 3.9 | 3.4 | 3.4 | 3.1 | 4.1 | 3.3 | 3.5 |
| 7. Maintenance of close relatives | 12.9 | 11.2 | 10.5 | 11.1 | 9.3 | 13.0 | 12.3 | 14.3 | 13.5 | 14.4 | 18.4 | 24.3 |
| 8. Medical Treatment | 0.2 | 0.4 | 0.2 | 0.02 | 0.3 | 0.6 | 0.3 | 0.2 | 0.3 | 0.6 | 0.2 | 0.3 |
| 9. Studies Abroad | 6.5 | 7.9 | 6.8 | 9.1 | 15.5 | 12.5 | 7.5 | 8.8 | 8.1 | 11.8 | 8.7 | 11.1 |
| 10. Others ** | 7.0 | 8.5 | 6.3 | 6.7 | 8.3 | 8.4 | 9.4 | 6.8 | 6.0 | 8.3 | 15.2 | 16.3 |
| Total (1 to 10) | 103.4 | 83.7 | 74.2 | 78.2 | 78.9 | 79.2 | 64.9 | 65.5 | 62.1 | 69.6 | 91.3 | 150.6 |

(US\$ Million)

| Purpose | 2012-13 | | | | |
|-----------------------------------|-------------|--------------|--------------|-------------|-------------|
| | Apr. | May | Jun. | Jul. | Aug. |
| | 1 | 2 | 3 | 4 | 5 |
| 1. Deposit | 2.6 | 1.9 | 1.5 | 0.7 | 1.4 |
| 2. Purchase of immovable property | 6.1 | 5.9 | 3.2 | 3.5 | 4.8 |
| 3. Investment in equity/debt | 19.1 | 17.3 | 19.1 | 15.9 | 20.3 |
| 4. Gift | 22.3 | 19.8 | 24.8 | 18 | 17.7 |
| 5. Donations | 0.1 | 0.4 | 0.5 | 0.2 | 0.5 |
| 6. Travel | 0.5 | 3.3 | 3.8 | 4.7 | 4.1 |
| 7. Maintenance of close relatives | 14.5 | 31.8 | 15.1 | 12.9 | 12.4 |
| 8. Medical Treatment | 0.3 | 0.3 | 0.4 | 0.6 | 0.3 |
| 9. Studies Abroad | 4.6 | 7.7 | 10.3 | 10.1 | 14.1 |
| 10. Others ** | 7.6 | 16.6 | 58.7 | 8.7 | 6.4 |
| Total (1 to 10) | 77.8 | 105.0 | 137.3 | 75.4 | 82.1 |

- Not available

** Include items such as subscription to journals, maintenance of investment abroad, student loan repayments, credit card payments etc. (till 2008-09 also includes education, travel, maintenance of close relatives and medical treatment).

Note: 1. The data from 2004 to 2007 are on calendar basis.

2. Under Liberalised Remittance Scheme (LRS), currently, the residents are permitted to remit up to an amount of US \$ 2,00,000 per financial year (April-March) for any permitted current or capital account transactions or a combination of both with effect from September 26, 2007. The LRS Scheme was introduced in February 2004 to facilitate resident individuals to freely remit up to US \$ 25,000 per calendar year, which was enhanced to US \$ 50,000 per financial year in December 2006; to US \$ 1, 00,000 per financial year in May 2007; and to US \$ 2, 00,000 per financial year in September 2007.